COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015 APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018

APPEAL NO. 26 OF 2013 APPEAL NO. 49 OF 2013

APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014 AND

APPEAL NO. 368 OF 2017 & IA NO. 746 OF 2017

Dated: 15th March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

State Load Despatch Centre, Karnataka Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Vishal Gupta for R-2

(for A. No. 302 of 2013)

Mr. Saurabh Mishra for R-1 (for A. Nos. 26 & 49 of 2013

& 144 of 2014)

ORDER

List these matters on <u>16-03-2018</u> on top of the Board, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

ss/tpd